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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1811/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES: The State Government of Maharashtra
V/s
Swayam Relators & Traders Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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S.R. TABORCA
C.A.
SWAYAM REALTOR
RESPONDENT NO. 1

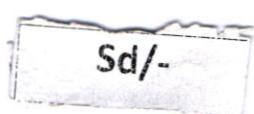
Mr. T. V. Venkatesh

ORDER

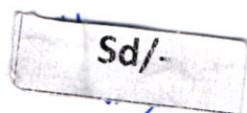
CP No. 1811/I&BP/NCLT/MB/MAH/2017

None present from the Petitioner side.

List this matter on 8.2.2018 for hearing.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)